

Annexure-3

Name of the corporate debtor: Kristal Infrastructure Limited; Date of commencement of CIRP: 30/05/2025; List of Creditors as on: 26/08/2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of the Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by secured Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Omkara Assets Reconstruction Private Limited (Acting in its capacity as trustee of Omkara PS 10/2022-23 Trust)	16.06.2025	1,45,16,89,427	1,45,16,89,427	Secured	1,45,16,89,427	-	No	87.98%	-	-	-	-	-
2	Axis Bank Limited - Rajaji Road, Ernakulam	19.06.2025	2,29,50,733	-	Secured	2,29,50,733	-	No	0	-	-	-	2,29,50,733	Claim is kept under Clarification, as certain documents related queries are pending to be solved from the Creditors end. Once the queries are resolved, the claim shall be admitted based on verification of the same.
	TOTAL		1,47,46,40,160	1,45,16,89,427		1,47,46,40,160	-	-	87.98%	-	-	-	2,29,50,733	